

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 147 OF 2015 &
IA NO. 241 OF 2015**

Dated: 18th August, 2017

In the matter of:

M/s Shree Cement Ltd.

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **18-9-2017.**

PPS/Court Master

tpd